

**The Scheduled Castes and The Scheduled Tribes (Prevention of Atrocities)  
Amendment Bill, 2024(Amendment of Sections 2 and 3)-Introduced**

**SHRI VISHNU DAYAL RAM (PALAMU):** Sir, I beg to move for leave to introduce a Bill further to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

माननीय अध्यक्ष: प्रश्न यह है:

कि अनुसूचित जाति और अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम, 1989 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए। प्रस्ताव स्वीकृत हुआ ।

**SHRI VISHNU DAYAL RAM :** Sir, I introduce the Bill.

---